

जायेगा—यह निर्णय लिया था—लेकिन उसके बाद कितने भुग्गी भोपड़ी के एरिया में बिजली पानी दिया गया है ? मेरा तो खयाल है कि एक परसेन्ट भुग्गी भोपड़ी एरिया में भी पानी नहीं दिया गया है तो मैं जानना चाहता हूँ उस के लिए आप क्या प्रबन्ध कर रहे हैं और क्या कभी-कभी आप उन एरियाज में जाने का कष्ट करेंगे तथा आप मीटिंग कब तक बुलायेंगे ?

SHRI I. K. GUJRAL : Sir, two things I might clarify. So far as my visits to Jhuggi Jhonpri colonies are concerned I might inform my friend that I am keeping up such visits. As regards the aspect about the amenities is concerned, the amenities are being given. There were certain difficulties of finance. As far as the third aspect of demolition is concerned our new policy orientation and thinking is we try to provide accommodation near-about their place of residence. Our attitude is one of great deal of sympathy and humanity.

WRITTEN ANSWERS TO QUESTIONS

Verdict of World Court against the Presence of South Africa in South-West Africa

*1201. **SHRI M. KALYANASUNDARAM :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the World Court at Hague has pronounced its verdict that South Africa's presence in South-West Africa is illegal and the territory should be handed over to the United Nations ;

(b) whether South Africa has rejected the verdict of the World Court in this respect ; and

(c) whether India has made any suggestions in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) In its Advisory Opinion of 21 June, 1971, the International Court of Justice was of opinion that the presence of South Africa in Namibia was illegal,

(b) According to Press reports, the Government of South Africa has rejected the Advisory Opinion of the Court.

(c) India has suggested that the Security Council should now expedite action for implementing the decisions already taken by it to put an end to the continued illegal presence of South Africa in Namibia, and thereby facilitate the attainment of independence by the people of Namibia.

Production of Wheeled Tractors by Bharat Earth Movers Limited

*1204. **SHRI V. N. P. SINGH :** Will the Minister of DEFENCE be pleased to state :

(a) whether the Bharat Earth Mover Limited has started production of a wheeled tractor under a Technical Collaboration Agreement with M/s. Radoje Dakic of Yugoslavia ;

(b) if so, the number of tractors proposed to be produced per annum ; and

(c) whether these tractors will be available to farmers in the open market ; and if so, at what price ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) 50 Nos per annum.

(c) This equipment is essentially intended for jobs such as earth moving, earth loading, or digging etc. being a large capacity machine (130 H.P.), it is not considered suitable for normal farming operations. However, the equipment can be bought from Bharat Earth Movers Ltd., Bangalore. The price of the tractor, without attachments, at present is about Rs. 3,80,000/-.

Release of Indian Journalists Kidnapped by Pakistan Army

*1205. **SHRI SAMAR GUHA :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have made any fresh attempt for the release of Shri Dipak Banerjee and his colleague Shri Surajit, two journalists attached to Calcutta